## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 36(ND)14 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

Sh. M.K. HAMJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

**NAME OF THE COMPANY:** M/s. Sh. Sumit Dhir V/s. M/s. SK Habitare Homes India Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

MANSUMY ER SINGH, Adv 7

KARAN MALHOTERA, Adv 7

I to 12 and 16

## **ORDER**

Learned counsel for the parties are present. They seek and are given a week's time as last chance to comply with the terms of the earlier order dated 15.07.2016 of this Tribunal. List for final arguments on 08.11.2016.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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